

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.198/09/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	isha.sinha@tatvaregal.com (7406882258)	Isha Sinha

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv	9908011277	V.K. Sajith

Heard Ms. Isha Sinha, Learned Counsel for the Petitioner and Shri V.K. Sajith, Learned Counsel for the Respondent.

Post the case on 03.11.2017

Member (T)

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Member (J)